

1	2	3	4
54.	EMCO Ltd.	Surendranagar	5
55.	Environmental System Pvt. Ltd.	Surendranagar	5
56.	Louroux Bio Energies Ltd.	Surendranagar	25
57.	Millennium Synergy (Gujarat) Pvt. Ltd.	Surendranagar	9.27
58.	Rajesh Power Services Pvt. Ltd.	Surendranagar	1
59.	Rasna Marketing Services LLP	Surendranagar	1
60.	Som Shiva (Impex) Ltd.	Surendranagar	1
61.	Visual Percept Solar Projects Pvt. Ltd.	Surendranagar	25
62.	Waa Solar Pvt. Ltd.	Surendranagar	10.22
TOTAL CAPACITY			654.81 MW

3. Other projects

- * 40 MW Solar Power Project at Pokhran, Rajasthan under Solar RPO mechanism.
- * In addition a number of grid connected solar projects are at various stages of implementation/commissioning in different states.

Exploration of offshore wind power

3360. SHRI ANIL MADHAV DAVE : Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state :

- (a) whether Government has conducted any study to explore opportunities in the country's offshore wind power; and
- (b) the challenges country is facing in offshore wind power and the clearances required to set up an offshore wind power farm?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH) : (a) The Ministry has constituted a Technical Committee to analyze the offshore wind data available with various agencies in order to identify the offshore wind areas and their potential. The preliminary analysis of data available with some organizations like Indian National Centre for Ocean Information Services, including C-WET studies suggests that there could be offshore wind energy potential in the coastal areas of Tamil Nadu and Gujarat.

- (b) The major challenges in deployment of offshore wind power projects in India include limited data on resource characterization, unclear regulatory and policy

framework, technical issues and weak infrastructure to support fabrication, installation, maintenance, interconnection and evacuation of electricity from these systems.

The main clearances required for setting up offshore wind projects include those regarding environmental, security, shipping routes, aviation, mining and oil exploration zones, fishing zones etc.

Permission for solar energy projects

3361. SHRI T.M. SELVAGANAPATHI : Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state :

- (a) whether many organisations, working in the field of solar energy, have sought the Government's permission to go ahead with their projects;
- (b) if so, the details thereof;
- (c) whether Government is considering to encourage such organisations to implement solar energy projects in the State;
- (d) if so, the details thereof;
- (e) whether India is producing only a meagre amount of power from solar energy as compared to world's average; and
- (f) if so, the details thereof?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH) : (a) and (b) There is no requirement of getting "go ahead" from the Government of India for setting up solar projects. There are some schemes under which some support is provided as per guidelines contained therein.

(c) The Government is encouraging setting up solar energy projects.

(d) The Government has brought out schemes for setting up grid connected solar power projects and to promote various off grid applications. In addition, the Government notified reduced customs duty and exemption from excise duty on all items of machinery required for the initial setting up of a solar power generation project or facility.

The Government provides capital subsidy upto 30% of the benchmark cost and/ or soft loan at a rate of 5% interest to support deployment of various off grid solar applications.

(e) No, Sir. India is emerging as one of the leading countries in the field of solar power.

(f) The total installed capacity of solar power projects in the country has increased from 2 MW in 2009 to over 900 MW during 2012. Under JNNSM, 20,000 MW capacity addition of solar power projects is envisaged by 2022.